

## ORISSA HIGH COURT

### FILING REPORT AS ON :28/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/12924/2025	M/S. BIRAJA CONSTRUCTION, JAJPUR VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// ( //	
2	D-BLAPL/9594/2025 BLAPL/3520/2025	JITENDRA PRADHAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	ROURKELA CYBER P.S. /3 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000700/2025	AOR20220000138C202500009
3	D-BLAPL/9595/2025	KALANDI CHARAN BEHERA VS STATE OF ODISHA	LALATENDU PAL VS	RAGHUNATHPALI /570 /2024 ( //	AOR20220004366C202500002
4	D-BLAPL/9599/2025	DEBENDRA KANHAR VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	// ( //	AOR20230000026C202500006
5	D-BLAPL/9600/2025	TAPAS RANJAN MAHARANA VS STATE OF ODISHA	SATYAPADA SHARMA VS	ROURKELA CYBER P.S. /3 /2025 ( //	AOR20220000138C202500010
6	D-BLAPL/9601/2025 BLAPL/3508/2025	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	BIDHU BHUSANA MOHAPATRA VS	KUJANGA /116 /2025 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000235/2025	
7	D-BLAPL/9602/2025 BLAPL/3509/2025	SUSHANTA @ SUSANTA KUMAR SWAIN VS STATE OF ODISHA	BIDHU BHUSANA MOHAPATRA VS	KUJANGA /116 /2025 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000235/2025	
8	D-BLAPL/9604/2025	SRIKANTA NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /9 /2025 ( //	
9	D-BLAPL/9609/2025	SUBHARNSHU MAHAKUD @ BABLU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /313 /2024 ( //	
10	D-BLAPL/9612/2025	BALARAM SAHU VS STATE OF ODISHA	BISWA RANJAN DAS VS	KABISURYANAGAR /200 /2025 ( //	
11	D-BLAPL/9613/2025	MAHANGU GANDA @ MAHANGU GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /102 /2024 ( //	AOR20220001390C202500021

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12	D-BLAPL/9614/2025	VEPANJERI DILEEP KUMAR @ V. DILEEP KUMAR CHHAI VS STATE OF ODISHA	HEMDEV MISHRA VS	RAIGHAR /93 /2024 () //	
13	D-BLAPL/9616/2025	DHANAJAYA @ DHANANJAYA SAHOO @ PATTNAIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JAGATSINGPUR /1192 /2024 () //	
14	D-BLAPL/9619/2025	LAXMIKANTA @ LAXMIDHAR PRADHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /187 /2021 () //	
15	D-BLAPL/9629/2025	JAYANTA MAJHI VS STATE OF ODISHA	DIPANKAR ACHARYA VS	HEMGIR /90 /2025 () //	
16	D-BLAPL/9634/2025	PARAMANANDA SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	SOHELLA /51 /2025 () //	
17	D-BLAPL/9636/2025	AJIT DALEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /75 /2024 () //	
18	D-BLAPL/9637/2025	ISWAR SAUNTA VS STATE OF ODISHA	MANORANJAN PADHY VS	DASMANTAPUR /34 /2023 () //	AOD20220003086C202500068
19	D-BLAPL/9638/2025	BUDU HANTAL @ KALIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /32 /2022 () //	
20	D-BLAPL/9640/2025	LAXMIDHAR PARIDA VS STATE OF ODISHA	BISHNU BRATA SINGH VS	KHAIRA /126 /2023 () //	
21	D-BLAPL/9645/2025	PAPU @ BHIMASEN BARAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI SADAR /241 /2023 () //	
22	D-BLAPL/9647/2025	SUBHRA KABI VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	RAIRANGPUR TOWN /2 /2019 () //	
23	D-BLAPL/9648/2025	SANAT KUMAR PANDIA	SURYAKANTA DWIBEDI	MANAMUNDA /96 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/9650/2025	AKHILA HATI @ AKIL HATI	AMITAV TRIPATHY	MANAMUNDA /96 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/9653/2025	SHASHANKA SEKHAR PRADHAN	PABITRA KUMAR NAYAK	BRAHMANITARANG /294 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/9658/2025	SUSAMAN BISWAS	ASIT KUMAR JENA	KALIMELA /159 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/9660/2025	SAYED AZHAR	ASIT KUMAR JENA	MOTU /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/9675/2025	RANJAN BEHERA	DEBENDRA KUMAR DHAR	BHUBAN /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/9680/2025	SUMANTA KUMAR ACHARYA	TAPAN JYOTI PANI	INFOCITY PS /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/9681/2025	ANIL BAGH	AMITAV TRIPATHY	MANAMUNDA /96 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/9682/2025	MANOJ SINGH	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/9685/2025	BIBHUDUTTA BISWAL	RAKESH BEHERA	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/9688/2025	RAJA PAHAN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/9689/2025	AYAN SEN	SATYA RANJAN MULIA	KHARABEL NAGAR P.S. /561 /2024	
		VS	VS	()	

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35	D-BLAPL/9693/2025	STATE OF ODISHA AMAR BHUYAN @ PINTU VS	CHHABI BEHERA VS	// BALICHANDRAPUR /34 /2025 ()	
36	D-BLAPL/9695/2025	STATE OF ODISHA SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS	CHHABI BEHERA VS	// BALICHANDRAPUR /34 /2025 ()	
37	D-BLAPL/9699/2025	STATE OF ODISHA BINOD CHANDRA SETHI VS	BIRAJA PRASAD NANDA VS	// KANIHA /97 /2025 ()	
38	D-BLAPL/9700/2025	STATE OF ODISHA NILU DAS VS	JAYANTA KUMAR MAJHI VS	// / 0 ()	
39	D-BLAPL/9701/2025	STATE OF ODISHA RAJA SAMAL @ SURESH KUMAR SAMAL VS	RASHMI RANJAN SINHA VS	// NAUGAON /52 /2024 ()	
40	D-BLAPL/9706/2025	STATE OF ODISHA S.K.REZWAN HOSEN VS	BIJAYA KUMAR RAGADA VS	// DHAMNAGAR /84 /2025 ()	
41	D-BLAPL/9708/2025	STATE OF ODISHA NIBASH CHANDRA JENA VS	GYANA RANJAN DHAL VS	// LAXMISAGAR P.S. /89 /2025 ()	
42	D-BLAPL/9710/2025	STATE OF ODISHA LOKANATH MALLICK VS	SURENDRA KUMAR BISWAL VS	// GOCHHAPADA /130 /2024 ()	
43	D-BLAPL/9711/2025	STATE OF ODISHA BISHNU NAYAK VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /301 /2024 ()	
44	D-BLAPL/9715/2025	STATE OF ODISHA RATNA SAMAL VS	DALIRANI BEHURAY VS	// SARAT /76 /2022 ()	
45	D-BLAPL/9722/2025	STATE OF ODISHA KIRAN KUMAR SAHOO VS UNION OF INDIA	RITA SINGH VS	// NCB BHUBANESWAR /3 /2017 ()	

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46	D-BLAPL/9728/2025	HEMANTA NAYAK @ NAIK VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	BAGDIA /31 /2025 () //	
47	D-BLAPL/9732/2025	KUNDAN SAHA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SECTOR-15 /33 /2024 () //	
48	D-BLAPL/9733/2025	SOUMYA RANJAN SAMANTRAY VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	/ /0 () //	
49	D-BLAPL/9734/2025	SANIA @ PABITRA DALEI @ PABITRA MOHAN DALI VS STATE OF ODISHA	IRANAYA KUMAR MAHARAJ VS	DASPALLA /221 /2023 () //	
50	D-BLAPL/9735/2025	JAAM @ SANATAN SINGH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BELPAHAR /281 /2022 () //	
51	D-BLAPL/9737/2025	MD. TABREJ ALAM VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /3 /2025 () //	
52	D-BLAPL/9739/2025	SARAT SAHOO VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
53	D-BLAPL/9742/2025	KUSHAL KATA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //	
54	D-BLAPL/9743/2025	SUBBRAT KUMAR SAHOO VS STATE OF ODISHA	AMARESH DAS VS	MAHILA P.S. BUXIBAZAR /24 /2025 () //	
55	D-BLAPL/9744/2025	CHOUBAN BHATI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //	
56	D-BLAPL/9745/2025	RAJESH KUMAR KAR @ RAJA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BHARATPUR PS /784 /2024 () //	
57	D-BLAPL/9748/2025	JAGU NAIK @ JAGU NAYAK	BIJAY KUMAR BEHERA	SAHID NAGAR P.S. /20 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/9749/2025	D.PREM	S.S.RAY (2)	AMBADOLA /284 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/9751/2025	BIJAY PANI	DEBASNAN DAS	PARADEEP LOCK /193 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/9753/2025	NANDAN BEHERA	SIDDHARTH GOUTAM DAS	DIGAPAHANDI /422 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/9754/2025	SUDHANSHU ROUT @ BAPI MOHANTY	S.S.RAY (2)	AIR FIELD P.S. /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMAPL/12745/2025	BIMALA HALAN	SIDDHANT SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CMAPL/12778/2025	MANAS RANJAN DAS	BISWAMBAR MOHANTY	//	
		VS	VS	()	
		COLLECTOR, JAJPUR		//	
64	D-CMAPL/12782/2025	TAPAS RANJAN DAS	BISWAMBAR MOHANTY	//	
		VS	VS	()	
		COLLECTOR, JAJPUR		//	
65	D-CMAPL/12805/2025	SARAT CHANDRA SAHOO	GOPINATH MISHRA	//	
		VS	VS	()	
		UNITED BANK OF INDIA, KOLKATA		//	
66	D-CMP/12743/2025	RABINDRA KUMAR AGRAWAL	HIMANSHU SEKHAR MISHRA	//	
		VS	VS	()	
		JAGANATH PRASAD MAHANA		//	
67	D-CMP/12760/2025	NALINIKANTA SWAIN	ASHOK KUMAR SAHOO	//	
		VS	VS	()	
		BIBHUTI BHUSAN BASTIA		//	
68	D-CMP/12784/2025	SALILA PANDA	DIPTENDU SUNDAR RAY	//	
		VS	VS	()	

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69	D-CMP/12802/2025	SANTOSHI AGARWAL SANTOSH KUMAR BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
70	D-CMP/12839/2025	SURESH CHANDRA BEHERA BHABANI SANKAR SAHOO VS	PRAFULLA KUMAR BISWAL VS	// // 0	
71	D-CMP/12857/2025	JAMUNA SAHOO GAJENDRA BEHERA VS	SITANSU KUMAR DEY VS	// // 0	
72	D-CMP/12894/2025	SANTANU KUMAR BEHERA KANHU MEHER VS	TRILOCHAN NANDA VS	// // 0	
73	D-CMP/12906/2025	SUBASH MEHER SAURAV RAIGURU VS	GOUTAM KUMAR ACHARYA, (SR.ADV.) VS	// // 0	
74	D-CMP/12941/2025	ANANYA MISHRA ANIL KAPOOR SAHOO VS	GOURI KUMAR RATH VS	// // 0	
75	D-CMP/12957/2025	NANDA KISHORE SAHOO GOBINDA CHANDRA JENA VS	PRASANNA KUMAR RATH VS	// // 0	
76	D-CMP/12968/2025	AMBIKA JENA SUBBRAT KUMAR BATU @ BADU VS	JAYDEEP PAL VS	// // 0	
77	D-CMP/12968/2025	AINTHI BADU CHINMAYA NAYAK VS	ADV. VS	// // 0	
78	CONTC/1614/2025	Y.B.KHURANIA,IPS SARASWATI MAHANTA VS	ADV. VS	// // 0	
79	D-CONTC/12725/2025	BALARAM MISHRA,SUPERINTENDING ENGINEER,BBSR,KHURDA SNEHALATA MALLICK VS	ADV. VS	// // 0	
	D-CONTC/12726/2025	PURNA CHANDR SETHI,DISTRICT EDUCATION OFFICER,MAYURBHANJA VS	ADV. VS	// // 0	

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80	D-CONTC/12727/2025 CONTC/1607/2025	SCHOOL MANAGING COMMITTEE OF HARISCHANDRANIPUR HIGH SCHOOL, MAYURBHANJ VS HEMANTA SOY, COLLECTOR CUM D.M,MAYURBHANJ	ADV. VS	// ()	
81	D-CONTC/12744/2025	SIDHARTHA SHANKAR DASH VS DEO RANJAN SINGH,IAS	ASWINI KUMAR DASH VS	// ()	
82	D-CONTC/12747/2025	SANATANA RANA VS DR. SUDHANSU SARANGI, I.P.S., THE COMMANDANT GENERAL.	ADV. VS	// ()	AOR20220001610C202500025
83	D-CONTC/12748/2025	SUKANTI KERKETTA VS ASWATHY S.,COMM-CUM-SECRETARY,WELFARE DEPARTMENT,BBSR,KHURDA	BHARATI DASH VS	// ()	
84	D-CONTC/12757/2025	P. NAGESWAR RAO VS ASWATHY S., IAS	ADV. VS	// ()	
85	D-CONTC/12764/2025	MANOJ RANJAN KHUNTIA VS UDAY A KAOLE CHAIRMAN-CUM-MANAGING DIRECTOR, MAHANADI COALFIELDS LIMITED.	ADV. VS	// ()	AOR20220001793C202500002
86	D-CONTC/12783/2025	BIJAYALAXMI DAS VS ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY , DEPTT OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()	AOR20230000010C202500010
87	D-CONTC/12785/2025	CHANDRAMANI SAHOO VS ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// ()	AOR20230000010C202500009
88	D-CONTC/12786/2025	MANJUSHREE DWIBEDY VS ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// ()	AOR20230000010C202500012
89	D-CONTC/12787/2025	LOKANATH DEHURI VS ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()	AOR20230000010C202500011
90	D-CONTC/12801/2025	HEMANTA KUMAR SWAIN VS PRIYADARSHI SANGRAM KESHARI KHUNTIA,OAS	ADV. VS	// ()	
91	D-CONTC/12804/2025	MAHESH PRASAD RAY	ADV.	//	

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		VS	VS	0	
92	D-CONTC/12831/2025	SANJIB KUMAR RAYSINGH,PRINCIPAL,ITI,CUTTACK	VARSHA MISHRA	//	
		SUMITA MISHRA	VS	0	
93	D-CONTC/12838/2025	PRITIPARNA MISHRA,OAS	VARSHA MISHRA	//	
		TRUPTI MOHANTY	VS	0	
94	D-CONTC/12850/2025	MURTYANJAY TRIPATHY,OAS	ADV.	//	
		ACHYUTANANDA KAR	VS	0	
95	D-CONTC/12854/2025	SIDDHESWAR BALIRAM BONDAR,IAS	ADV.	//	
		ARCHANA BISWAL	VS	0	
96	D-CONTC/12855/2025	MADKAR SANDEEP SAMPAT,IPS	ADV.	//	
		SANKAR BEHERA	VS	0	
97	D-CONTC/12864/2025	RAGHUNATH R. IYER,OAS	ADV.	//	
		RUDRA NARAYAN PARIDA	VS	0	
98	D-CONTC/12872/2025	SHALINI PANDIT, IAS	ADV.	//	
		PRAFUL KUMAR JENA	VS	0	
99	D-CONTC/12891/2025	NARAYAN MADHEI,CEO,ASKA CENTRAL COOPERATIVE BANK,GANJAM	BIJAYALAXMI SAHOO	//	
		SITAKANTA MAHAPATRA	VS	0	
100	D-CONTC/12910/2025	SIDDHARTH SHANKAR SWAIN,IAS	ADV.	//	
		BANAJABALA PARIDA	VS	0	
101	D-CONTC/12945/2025	SATRUGHNA DASH,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,JAGATSINGHPUR	ADV.	//	
		CHITTARANJAN MOHAPATRA	VS	0	
102	D-CONTC/12947/2025	MANORANJAN MALLICK,IAS	ADV.	//	
		KANHU CHARAN LENKA	VS	0	

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		MANORANJAN MALLICK,IAS		//	
103	D-CONTC/12952/2025	M/S. P.K. MINERALS (P) LTD., KEONJHAR	CHANDAN KUMAR ROUT	//	
		VS	VS	()	
104	D-CONTC/12969/2025	ANTAYAMI SAHOO,ASSI.MINING OFFICER-CUM-COMPETENT AUTHORITY OF MINERALS,KEONJHAR	SUDEEP KUMAR SARANGI	//	
		AKSHAYA KU.SAHOO	VS	()	
		DR.RANJIT RATH,CHAIRMAN-CUM-MD		//	
105	D-CRLA/9628/2025	RAGHU @ RAGHUNATH TUDU	LALITENDU BHUYAN	GHASIPURA /337 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
106	D-CRLA/9697/2025	CHANDA MUKHI	SOUMYA RANJAN PATI	JAJPUR ROAD /133 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-CRLA/9705/2025	PAGLU @ NIHARSAN BIHARI	DIBYAJYOTI SAHOO	RAIBANIA /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-CRLA/9717/2025	JAGANNATH MUNDA	CHAKRADHAR SINGH	KEONJHAR SADAR /402 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-CRLA/9736/2025	BANSIDHAR SINGH	DEBA PRASAD DAS	BALASORE VIGILANCE /12 /2009	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
110	D-CRLA/9746/2025	DIPU KUMAR NAHAK@DIPU NAHAK	JYOTIRMAYA SAHOO	BAIDYANATHPUR /65 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-CRLMA/9597/2025	JHARANA BEHERA	ANUGRAHA NARAYAN SAMANTRAY	RAMBHA (KHALLIKOTE) /879 /2023	
	CRLMA/43/2025	VS	VS	A.D.J.,KHALLIKOTE(Ganjam)	
		STATE OF ODISHA		ST/0000064/2024	
112	D-CRLMA/9649/2025	ANITA TARAI	SANTOSH KUMAR SAMANTARAY	CAPITAL P.S. /439 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-CRLMC/9598/2025	BASANTA KUMAR SAHOO	APARESH BHOI	RANPUR /63 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	

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114	D-CRLMC/9618/2025	JABA MURMU VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	/ /0 () //	
115	D-CRLMC/9623/2025	SUBRATA SUMANTA MALIK @ SUBRAT MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	GOPALPUR /146 /2023 () //	
116	D-CRLMC/9625/2025	SUKANTA KUMAR BISOYI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	UDITNAGAR /24 /2025 () //	AOR20220001523C202500031
117	D-CRLMC/9654/2025	AMIYA KHORA @ AMIEL VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAKIRIGUMMA /4 /2024 () //	AOD20240000012C202500067
118	D-CRLMC/9664/2025	MANOJ @ MANORANJAN SUKLA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	ERASAMA /13 /2020 () //	
119	D-CRLMC/9667/2025	SUDEESH SWARUP SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	DHENKANAL TOWN /327 /2024 () //	
120	D-CRLMC/9674/2025	DIBAKAR ROHIDAS VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 () //	
121	D-CRLMC/9686/2025	AJAY RAUT @ AJAYA ROUT VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	N.T.P.C. /62 /2019 () //	
122	D-CRLMC/9687/2025	BUDHU BHUE@BUDHURAM BHUE VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /13 /2007 () //	
123	D-CRLMC/9703/2025	SUKUMAR CHANDRA PATRA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	BASTA /121 /2017 () //	
124	D-CRLMC/9709/2025	PRAVAT NALINI MOHANTY VS KALPITA SAHOO	ANKITA MUKHERJI VS	/ /0 () //	
125	D-CRLMC/9721/2025	RANJAN KUMAR MANIK	ACHYUTANANDA PATTANAİK	/ /0	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/9724/2025	BRAJABANDHU NAHARA	BHARAT BHUSAN ROUTRAY	SAMBALPUR VIGILANCE /35 /1998	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
127	D-CRLMC/9729/2025	MANOJ KUMAR PADHI	SURAJ MOHANTY	VIGILANCE PS (BERHAMPUR) /6 /2015	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
128	D-CRLMC/9730/2025	MINAKETAN PRADHAN	BAIVAB MISHRA	CUTTACK SADAR /436 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/9738/2025	SWARAJYA KUMAR PRADHAN @ SWARAJYA PRADHAN @ BHAYA DASH	ANANT BHAYA DASH	ASKA /20 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/9741/2025	SWARAJYA KUMAR PRADHAN @ SWARAJYA PRADHAN @ BHAYA DASH	ANANT BHAYA DASH	ASKA /12 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/9606/2025	NIRANJAN JENA	JATINDRA KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/9644/2025	JAYANTA PODH	ALOK KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/9679/2025	RINA BEHERA	KHIROD KUMAR SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/9707/2025	SOUMYA PRAKASH PARHI	TUSAR KUMAR MISHRA	/ /0	
		VS	VS	()	
		AMRUTA DASH		//	
135	D-CRLMP/9725/2025	AJAY MOHARANA	SHYAM NARESH MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/9677/2025	DEBENDRA NARAYAN PATTANAIAK	DAITARI BISWAL	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLREV/9698/2025	SANGAHMITRA BISWAL @ PATTANAİK SHANTI SAHOO VS STATE OF ODISHA	SHRADHA DAS VS	// //0 0 //	
138	D-FAO/12844/2025	SK.ABDUL ROUF VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //	
139	D-FAO/12889/2025	LEGAL MANAGER(T.P CELL),M/S. NEW INDIA ASSURANCE COMPANY LIMITED, VS SHARAT MALLİK	GORALTIKANDRA SAMANTARAY VS	// 0 //	AOR20220001406C202500009
140	D-FAO/12892/2025	LEGAL MANAGER(T.P CELL), M/S. NEW INDIA ASSURANCE COMPANY LIMITED, VS BIJAYA BEHERA	GORALTIKANDRA SAMANTARAY VS	// 0 //	AOR20220001406C202500008
141	D-FAO/12915/2025	B.PARVATI VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //	
142	D-FAO/12921/2025	KULAMANI KISAN VS UNION OF INDIA	SUVEN KUMAR PANI VS	// 0 //	
143	D-FAO/12930/2025	MITHILESH MAHANAND VS UNION OF INDIA	SUVEN KUMAR PANI VS	// 0 //	
144	D-GUAP/12895/2025	PRASAD BEHERA VS URMILA BEHERA	ANUP KUMAR MOHAPATRA VS	// 0 //	
145	D-MACA/12724/2025	NEW INDIA ASSURANCE COMPANY LIMITED,T.P CELL, VS DEEPAK MAHAPATRA	GORALTIKANDRA SAMANTARAY VS	// 0 //	AOR20220001406C202500006
146	D-MACA/12733/2025	RASMITA KISAN VS SUDHAKAR ROUT	PRADEEP KUMAR MISHRA VS	// 0 //	
147	D-MACA/12734/2025	PAPU KISAN VS SUDHAKAR ROUT	PRADEEP KUMAR MISHRA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-MACA/12742/2025	NILAMBER BEHERA VS GITANJALI PRADHAN	BIRANCHI NARAYAN RATH VS	// ()	
149	D-OTAPL/12882/2025	COMMISSIONER OF CENTRAL EXCISE VS M/S ARJUN SAHU AND SONS	Tushar Kanti Satapathy VS	// ()	AOR20220001780C202500037
150	D-RPFAM/12752/2025 RPFAM/91/2025	JULIET PRADHAN VS MAYANK SIDDHARTHA	ANURAG PATI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000044/2018	
151	D-RPFAM/12795/2025	ROMA KARMAKAR VS AMIT KARMAKAR	SIDDHARTH PRASAD MISHRA VS	// ()	
152	D-RPFAM/12849/2025	SATYAJIT PATRA VS SWATIRANI DEY	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// ()	
153	D-RSA/12790/2025	DURGA MADHAB SAHU VS RAJANIKANTA PADHI	SAIBRATA RATH VS	// ()	
154	D-RSA/12818/2025	AKSHAYA KUMAR DASH VS RAGHUNATH DASH	BAMADEV BARAL VS	// ()	
155	D-RSA/12829/2025	GAKULA SAHU VS JASODA SAHU	RAMESH CHANDRA SWAIN VS	// ()	
156	D-RSA/12886/2025	SARPA SAHOO VS KALDAR SAHOO	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202500041
157	D-RVWPET/12728/2025 RVWPET/95/2025	HARSH KUMAR PRIMUS LAKRA VS STATE OF ODISHA	ADV. VS	// ()	
158	D-TRP(C)/12723/2025	LAXMI PRIYA @ MANIKARNIKA BARIK VS AKASH KUMAR PRADHAN	PARTHA SARATHI DAS VS	// ()	AOD20240000364C202500049
159	D-TRP(C)/12767/2025	AISWARYA BEHERA @ PAYAL BARIK	SATYAJIT MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-TRP(C)/12810/2025	BHAKTA PRASAD BARIK SASWATI PUROHIT	CHIRAG PUROHIT	//	
		VS	VS	()	
161	D-TRP(C)/12942/2025	SATYABRATA SATPATHY DR.SWARNA PRAVA ROURAY	SATYA NARAYAN BHRAMAR RAY	//	
		VS	VS	()	
162	D-TRP(C)/12963/2025	RAMESH CHANDRA NAYAK BARSHA MISHRA @ PANDA	BIBHU PRASAD MOHANTY	//	
		VS	VS	()	
163	D-WA/12710/2025	KARUNA KANTA PANDA STATE OF ODISHA	GAUTAM TRIPATHY, A.G.A.	//	LOD20240000200C202500155
		VS	VS	()	
164	D-WA/12712/2025	DEBENDRA KUMAR PANIGRAHI STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	//	LOD20240000200C202500156
		VS	VS	()	
165	D-WA/12714/2025	SUKANTI SETHI STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202500158
		VS	VS	()	
166	D-WA/12755/2025	SARAT CHANDRA SAHOO BILASINI JENA @ MOHANTY	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
167	D-WA/12763/2025	COLLECTOR,BALASORE STATE OF ODISHA	DEBENDRA KUMAR SAHOO, A.G.A.	//	LOD20240000200C202500157
		VS	VS	()	
168	D-WA/12768/2025	BANAMALI SAHOO COMMISSIONER CUM SECRETARY OF SCHOOL AND NON-SCHOOL SECTION DEPT	ANAND KISHOR SAHOO	//	LOD20240000172C202500155
		VS	VS	()	
169	D-WA/12776/2025	NIRANJAN SAHOO STATE OF ODISHA	DEBENDRA KUMAR SAHOO,A.G.A	//	LOD20240000194C202500159
		VS	VS	()	
170	D-WA/12777/2025	LAXMIKANTA PRADHAN STATE OF ODISHA	DEBENDRA KUMAR SAHOO,A.G.A	//	LOD20240000200C202500158
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/12800/2025	BATAKRISHNA BEHERA UPENDRA NARAYANA MAHANTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // ()	
172	D-WP(C)/12706/2025 WP(C)/9089/2025	SABITA MANJARI BEHERA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// // ()	
173	D-WP(C)/12707/2025 WP(C)/9131/2025	DIPTI RANJAN NAYAK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// // ()	AOR20220001665C202500022
174	D-WP(C)/12708/2025 WP(C)/9097/2025	BIKRAMADITYA SATPATHY VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// // ()	
175	D-WP(C)/12709/2025	M/S. WINNERS PHARMA VS STATE OF ODISHA	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500032
176	D-WP(C)/12711/2025	NARENDRA KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()	
177	D-WP(C)/12715/2025 WP(C)/9107/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES VS STATE OF ODISHA	<del>RADEBROY</del> VS	// // ()	AOR20220001462C202500033
178	D-WP(C)/12716/2025 WP(C)/9108/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES VS STATE OF ODISHA	<del>RADEBROY</del> VS	// // ()	AOR20220001462C202500034
179	D-WP(C)/12717/2025 WP(C)/9103/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES VS STATE OF ODISHA	<del>RADEBROY</del> VS	// // ()	AOR20220001462C202500035
180	D-WP(C)/12718/2025	HARISH CHANDRA PAUL VS STATE OF ODISHA	LALATENDU SAMAL VS	// // ()	
181	D-WP(C)/12719/2025 WP(C)/9106/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES VS STATE OF ODISHA	<del>RADEBROY</del> VS	// // ()	AOR20220001462C202500036

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/12720/2025	M/S SAMANTARAY AGENCY VS COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	DEBASISH HAZRA VS	// ()	AOD20240000796C202500007
183	D-WP(C)/12721/2025	AKSHAYA KUMAR ROURAY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()	
184	D-WP(C)/12722/2025 WP(C)/9079/2025	DEVI PRASAD PATTANAYAK VS CANARA BANK, SAHEED NAGAR BRANCH, BBSR	CHOUDHURY SATYAJIT MISHRA VS	// ()	
185	D-WP(C)/12729/2025	NIRUPAMA MOHANTA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()	AOD20240000311C202500026
186	D-WP(C)/12730/2025	NIHAR RANJAN BISWAL VS LIFE INSURANCE CORPORATION OF INDIA LTD., (LIC), MUMBAI	UMA CHARAN MISHRA VS	// ()	
187	D-WP(C)/12731/2025	SAROJ KUMAR DHAL VS LIFE INSURANCE CORPORATION OF INDIA LTD., (LIC), MUMBAI	UMA CHARAN MISHRA VS	// ()	
188	D-WP(C)/12732/2025	PRAMOD KUMAR JENA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// ()	
189	D-WP(C)/12735/2025	NIRANJAN JENA VS THE CENTRAL PUBLIC INFORMATION COMMISSION	JATINDRA KUMAR MOHAPATRA VS	// ()	
190	D-WP(C)/12736/2025	MANAS RANJAN DASH VS LIFE INSURANCE CORPORATION OF INDIA LTD., (LIC), MUMBAI	UMA CHARAN MISHRA VS	// ()	
191	D-WP(C)/12737/2025	NANDINI MEHER VS STATE OF ODISHA	TRILOCHAN NANDA VS	// ()	
192	D-WP(C)/12738/2025	TAPASI KANDI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// ()	
193	D-WP(C)/12739/2025	SASHIBHUSAN SWAIN	UMA CHARAN MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-WP(C)/12740/2025	THE CHIEF ENGINEER, LIFE INSURANCE CORPORATION (LIC), BBSR TRILOCHAN SABAR	ASHOK KUMAR MOHANTY	//	
		VS	VS	()	
195	D-WP(C)/12741/2025	STATE OF ODISHA GOURAB NANDA	UMA CHARAN MISHRA	//	
		VS	VS	()	
196	D-WP(C)/12746/2025	LIFE INSURANCE CORPORATION OF INDIA LTD. (LIC), MUMBAI TRILOCHAN PATNAIK	TAPAN KUMAR BISWAL	//	
		VS	VS	()	
197	D-WP(C)/12749/2025	STATE OF ODISHA K.BHARAT RAO	BIRAJA SANKAR MISHRA	//	
		VS	VS	()	
198	D-WP(C)/12750/2025	TAHASILDAR, KAKATPUR, PURI JOGENDRA SOREN	MANAS PATI	//	AOR20220001535C202500058
		VS	VS	()	
199	D-WP(C)/12751/2025	STATE OF ODISHA AUROBINDO DAS	ANURAG PATI	//	
		VS	VS	()	
200	D-WP(C)/12753/2025	STATE OF ODISHA MOHAN CHARAN NAYAK	MANAS PATI	//	AOR20220001535C202500059
		VS	VS	()	
201	D-WP(C)/12754/2025	STATE OF ODISHA RAJA KISHORE GHADAI	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
202	D-WP(C)/12756/2025	STATE OF ODISHA SOMANATH SAHOO	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
203	D-WP(C)/12758/2025	STATE OF ODISHA GOVERNING BODY OF MOHAN MAHILA HIGHER SECONDARY SCHOOL, CHILLA	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
204	D-WP(C)/12759/2025	KRUSHNA MANGARAJ LELIN HEDINJA	GOPINATH MISHRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/12761/2025 WP(C)/9149/2025	STATE OF ODISHA PRAMILA SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// // ()	
206	D-WP(C)/12762/2025	LAXMIPRIYA PANDA VS STATE OF ODISHA	MANAS PATI VS	// // ()	AOR20220001535C202500061
207	D-WP(C)/12765/2025	M/S INDUSLND BANK LTD VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	// // ()	
208	D-WP(C)/12766/2025	BABAJI CHARAN MALLIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500032
209	D-WP(C)/12769/2025	DIBYA RANJAN SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // ()	
210	D-WP(C)/12770/2025	RAGHUNATH SAHOO VS UJJIVAN SMALL FINANCE BANK LTD., NEW DELHI	MAHENDRA KUMAR PRADHAN VS	// // ()	
211	D-WP(C)/12771/2025	ANIL KUMAR MONDAL VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // ()	
212	D-WP(C)/12772/2025	AJAY KUMAR NAIK VS STATE OF ODISHA	MANAS PATI VS	// // ()	AOR20220001535C202500060
213	D-WP(C)/12773/2025	JAYANTI DAS VS STATE OF ODISHA	MANAS PATI VS	// // ()	AOR20220001535C202500062
214	D-WP(C)/12774/2025	BAIKUNTHANATH JUJHARSINGH VS STATE OF ODISHA	UMAKANT SAHOO VS	// // ()	AOD2024000001C202500095
215	D-WP(C)/12775/2025	PARBATI MAJHI VS STATE OF ODISHA	MANAS PATI VS	// // ()	AOR20220001535C202500063

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/12779/2025	MALLI DEHURY VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202500064
217	D-WP(C)/12780/2025	GHASIRAM BIBHAR VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// () //	
218	D-WP(C)/12781/2025	PURNANANDA AMANTA VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202500065
219	D-WP(C)/12788/2025	AVAYA PANJAR SAHOO VS GOVT. OF ODISHA	SUJATA JENA VS	// () //	
220	D-WP(C)/12789/2025	NIRANJAN MALIK VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
221	D-WP(C)/12791/2025	PRAFULLA KUMAR SAHOO VS THE PRESIDING OFFICER, LABOUR COURT GROUND FLOOR, BBSR	SANJAYA KUMAR DAS VS	// () //	
222	D-WP(C)/12792/2025	GAJENDRA NATH MURMU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202500062
223	D-WP(C)/12793/2025	BHABANI SHANKAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202500065
224	D-WP(C)/12794/2025	MANJULATA PANIGRAHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202500064
225	D-WP(C)/12796/2025	BISWAJIT JENA VS STATE OF ODISHA	PRNOY MOHANTY VS	// () //	
226	D-WP(C)/12797/2025	TARACHAND MAHANANDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //	
227	D-WP(C)/12798/2025	MARKS INTERNATIONAL PVT .LTD,BBSR	ADYASIDHI MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, KHURDA		//	
228	D-WP(C)/12799/2025	SANTANU KUMAR PUHAN	BISWABIHARI MOHANTY	//	
	WP(C)/9144/2025	VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/12803/2025	MAHESH PRASAD RAY	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/12806/2025	ALOK RANJAN SAHU	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/12807/2025	MAMATA KUMARI SENAPATI	GOUTAM KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/12808/2025	PRADIPTA KUMAR SAHOO	DR. BINODA KUMAR MISHRA	//	
	WP(C)/9165/2025	VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/12809/2025	SUSANT KUMAR PRADHAN	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/12811/2025	JASODA PATTANAYAK	BIJAY LAKSHMI BERA	//	
		VS	VS	0	
		THE MANAGER (P AND P.REA), EMAMI PAPER MILLS LTD., BALESWAR		//	
235	D-WP(C)/12812/2025	BALABHADRA KHATAI	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/12813/2025	PURNA CHANDRA ACHARYA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/12814/2025	TRILOCHANA JENA	RABI NARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/12815/2025	SANYASI PRADHAN	JYOTIRMAY GUPTA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/12816/2025	STATE OF ODISHA DIPTIREKHA MOHANTY VS	GOUTAM KUMAR ACHARYA VS	// // 0	
240	D-WP(C)/12817/2025	STATE OF ODISHA RABINDRA GOUDA VS	JYOTIRMAY GUPTA VS	// // 0	
241	D-WP(C)/12819/2025	STATE OF ODISHA BHANUMATI BARIK VS	DEEPAK RANJAN SUNDARAY VS	// // 0	
242	D-WP(C)/12820/2025	STATE OF ODISHA PUSHPALATA MOHANTY VS	JYOTIRMAY GUPTA VS	// // 0	
243	D-WP(C)/12821/2025	STATE OF ODISHA SAROJ KUMAR SAHOO VS	KAJAL SAHOO VS	// // 0	
244	D-WP(C)/12822/2025	COMMISSIONER OF INCOME TAX, IT DEPT, NATIONAL FACELESS, NEW DELHI HIMANSU SEKHAR MINU VS	JYOTIRMAY GUPTA VS	// // 0	
245	D-WP(C)/12823/2025	STATE OF ODISHA SIBA SANKAR NAHAK VS	JYOTIRMAY GUPTA VS	// // 0	
246	D-WP(C)/12824/2025	STATE OF ODISHA SURYA NARAYAN DASH VS	JYOTIRMAY GUPTA VS	// // 0	
247	D-WP(C)/12825/2025	STATE OF ODISHA UTTAM CHARAN SWAIN VS	KIRAN ROUT VS	// // 0	
248	D-WP(C)/12826/2025	THE STATE OF ORISSA BHABAGRAHI BISWAL VS	BAMADEV BARAL VS	// // 0	
249	D-WP(C)/12827/2025	THE ADDITIONAL COMMISSIONER M/S.G.K.SINGH AND ASSOCIATES, KENDRAPARA VS	ASIT KUMAR DASH VS	// // 0	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :28/03/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/12828/2025	NILAMBAR MAHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
251	D-WP(C)/12830/2025	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
252	D-WP(C)/12832/2025	ARUNA PATRO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
253	D-WP(C)/12833/2025	PRASANTA KUMAR BARIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
254	D-WP(C)/12834/2025	BIJAYA LAXMI MOHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
255	D-WP(C)/12835/2025	KRUSHNA CHANDRA PUSTI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
256	D-WP(C)/12836/2025	SARAT KUMAR BARAD VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
257	D-WP(C)/12837/2025	SURESH CHANDRA PATRO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
258	D-WP(C)/12840/2025	SATRUGHAN SWAIN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
259	D-WP(C)/12841/2025	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
260	D-WP(C)/12842/2025	TRAILOKYANATH NAYAK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
261	D-WP(C)/12843/2025	KUNJA BIHARI JENA	JYOTIRMAY GUPTA	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/12845/2025	TANISHA PRIYADARSHINI	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
263	D-WP(C)/12846/2025	BISHNUPRIYA BEHERA	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/12847/2025	SITANSU MISHRA	MITALEE JESTHI	//	
		VS	VS	0	
		PRNOTI NANDA		//	
265	D-WP(C)/12848/2025	ANANTA BINDHANI	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		FIRST APPELLATE AUTHORITY, GST, BBSR		//	
266	D-WP(C)/12851/2025	GANESH KINKAR SOREN	SIDHARTHA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/12852/2025	SHUVAM ROUL	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		FIRST APPELLATE AUTHORITY, GST, BBSR		//	
268	D-WP(C)/12853/2025	UPENDRA NATH SWAIN	ANUPAM RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/12856/2025	DR. MANOJ KUMAR MAHARANA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/12858/2025	M/S. RAHUL SPARES PVT LTD., CUTTACK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
271	D-WP(C)/12859/2025	ASIT RANJAN JENA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/12860/2025	M/S ARPITA MOTORS	ABHILASH MISHRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/12861/2025	THE COMMISSIONER COMMERCIAL TAX (C.T) AND GOODS AND SERVICES TAX (G.S.T) DURGABATI BEHERA VS THE TAHASILDAR, DARPAN, JAJPUR	SAMAYA KUMAR RAY VS	// // 0	
274	D-WP(C)/12862/2025	NIRUPAMA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// // 0	
275	D-WP(C)/12863/2025	ANIL NAIK VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0	
276	D-WP(C)/12865/2025	GAURI SANKAR PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0	
277	D-WP(C)/12866/2025	GIRIDHARI LAL JAIN VS COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	SUBODH KUMAR MOHANTY VS	// // 0	
278	D-WP(C)/12867/2025	SAMBHU KHARSEL VS REGIONAL PROVIDENT FUND COMMISSIONER , ODISHA	NIRANJAN LENKA VS	// // 0	
279	D-WP(C)/12868/2025	NILKAMAL BISWAS VS SUPROVA SIKARI	MAMATA MISHRA VS	// // 0	
280	D-WP(C)/12869/2025	M/S. HA AND L ENTERPRISES, KORADAHANTA, BBSRANJAY KUMAR PATTANAIAK VS STATE OF ODISHA	VS	// // 0	
281	D-WP(C)/12870/2025	SABITA PANIGRAHI VS STATE OF ODISHA	BUDHIRAM DAS VS	// // 0	
282	D-WP(C)/12871/2025	LENGATA RAITA VS DIRECTOR GENERAL OF FIRE SERVICES, HOME GUARDS AND CIVIL DEFENCE, ODISHA, CUTTACK	MIHIR KANTA RATH VS	// // 0	
283	D-WP(C)/12873/2025	BISHNUPRIYA PANDA VS STATE OF ODISHA	BUDHIRAM DAS VS	// // 0	

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**FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/12874/2025	THE LAND OWNERS/VILLAGERS IN GENERAL OF NANGAL KENDHARA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// () //	
285	D-WP(C)/12875/2025	BRAJA SUNDAR JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// () //	
286	D-WP(C)/12876/2025	SANATAN SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS STATE OF ODISHA	// () //	AOD20240000012C202500063
287	D-WP(C)/12877/2025	RASHMI RANJAN MUDULY VS THE ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISR CUSTOMS, CUTTACK II, CUTTACK	BIJAY PANDA VS THE ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISR CUSTOMS, CUTTACK II, CUTTACK	// () //	
288	D-WP(C)/12878/2025	GEW MACHINES VS THE STATE TAX OFFICER, SUNDARGARH	UPASANA BAL VS THE STATE TAX OFFICER, SUNDARGARH	// () //	
289	D-WP(C)/12879/2025	SAMIR KUMAR PANI VS STATE OF ODISHA	ANAM CHARAN PANDA VS STATE OF ODISHA	// () //	
290	D-WP(C)/12880/2025	THAKURA TUDU VS STATE OF ODISHA	KULDEEP MOHANTY VS STATE OF ODISHA	// () //	AOD20240000012C202500066
291	D-WP(C)/12881/2025	SARASWATI BHOI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS STATE OF ODISHA	// () //	AOD20220001998C202500018
292	D-WP(C)/12883/2025	PURNA CHANDRA DAS VS STATE OF ODISHA	H.M.DHAL VS STATE OF ODISHA	// () //	AOD20250000069C202500004
293	D-WP(C)/12884/2025	DHARAMJIT BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS STATE OF ODISHA	// () //	AOR20220001296C202500022
294	D-WP(C)/12885/2025	PURNACHANDRA MAKAR VS STATE OF ODISHA	DILIP KUMAR SAHU VS STATE OF ODISHA	// () //	AOR20220001727C202500040
295	D-WP(C)/12887/2025	BIKRAM MISHRA	TRILOCHAN NANDA	//	

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**FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/12888/2025	AMIT KUMAR SAHOO	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/12890/2025	PRIMARY AGRICULTURAL COOPERATIE SOCIETY LTD, PAKSHADISHA, UNDER AUL BLOCK, KENDRAPARA	STHAKSHI MISHRA	0	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/12893/2025	KESHAB CHANDRA PRADHAN	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/12896/2025	PRADEEP KUMAR BEHERA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/12897/2025	ROHIT KUMAR SANTUKA	NALINI KANTA DASH	//	
		VS	VS	0	
		SANDEEPJAISWAL		//	
301	D-WP(C)/12898/2025	JAGANNATH TEMPLE MANAGING COMMITTEE, KORAPUT	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		COMMISSIONER OF ENDOWMENTS, BBSR		//	
302	D-WP(C)/12899/2025	MADHUSMITA BARIK	LALITENDU MISHRA	//	
		VS	VS	0	
		NIHAR RANJAN BARIK		//	
303	D-WP(C)/12900/2025	SUNADHAR DANSANA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/12901/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, KSHURDA	ANANTA DASH	//	
		VS	VS	0	
		COMMISSIONER OF TRANSPORT, CUTTACK		//	
305	D-WP(C)/12902/2025	SUSHIL KUMAR MEHER	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/12903/2025	ASHOK KUMAR PRADHAN	RAJEET ROY	//	
		VS	VS	0	

AOD20250000190C202500007

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/12904/2025	STATE OF ODISHA NIRMAL KUMAR RANA VS	LAXMIKANTA MOHANTY VS	// // 0	
308	D-WP(C)/12905/2025	STATE OF ODISHA DIVINE UNIVERSITY SATSANG COMMON PLATFORM VS	OM KARARAKHARTE, DHENKANAL VS	// // 0	
309	D-WP(C)/12907/2025	STATE OF ODISHA PRASANNA KUMAR PARHI VS	SANTOSH KUMAR SAMANTARAY VS	// // 0	
310	D-WP(C)/12908/2025	STATE OF ODISHA M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS	CHOLAMANDALAM VS	// // 0	
311	D-WP(C)/12909/2025	STATE OF ODISHA DHIRENDRA KUMAR ROUT VS	COMMISSIONER OF TRANSPORT, CUTTACK RAJJEET ROY VS	// // 0	AOD20250000190C202500005
312	D-WP(C)/12911/2025	STATE OF ODISHA AJOY KUMAR MISHRA VS	RAJJEET ROY VS	// // 0	AOD20250000190C202500006
313	D-WP(C)/12912/2025	STATE OF ODISHA SACHINDRA NARAYAN SARANGI VS	RAJJEET ROY VS	// // 0	AOD20250000190C202500004
314	D-WP(C)/12913/2025	STATE OF ODISHA PRAMILA SAHU VS	RAJJEET ROY VS	// // 0	AOD20250000190C202500003
315	D-WP(C)/12914/2025	STATE OF ODISHA AMOD KUMAR ACHARYA VS	RAJJEET ROY VS	// // 0	AOD20250000190C202500002
316	D-WP(C)/12916/2025	STATE OF ODISHA IUSF ALLI KHAN VS	SASWATI MOHAPATRA VS	// // 0	
317	D-WP(C)/12917/2025	STATE OF ODISHA UNION OF INDIA BISHNU CHARAN SAHOO VS	RAJJEET ROY VS	// // 0	AOD20250000190C202500009
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :28/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/12918/2025	JAYANTA BEHERA VS BRANCH MANAGER, YES BANK LTD., PATIA	BRAJA MOHAN SARANGI VS BRANCH, BBSR	// () //	
319	D-WP(C)/12919/2025	KUSUMA PRAVA MOHAPATRA VS STATE OF ODISHA	RAJJEET ROY VS	// () //	AOD20250000190C202500008
320	D-WP(C)/12920/2025	M/S SUMEET SECURITY SERVICE VS THE REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION,PANCHADEEP	KANANBALA ROY CHOUDHURY VS BHAWAN	// () //	AOR20220001523C202500033
321	D-WP(C)/12922/2025	PARAMANANDA SINGH VS EXECUTIVE ENGINEER (ELECTRICAL), SALEPUR ELECTRICAL DIVISION	HARMOHAN DHAL VS	// () //	AOD20250000069C202500005
322	D-WP(C)/12923/2025	EXECUTIVE ENGINEER (ELECT.), TPWODL, SUNDERGARH VS SUKUMAR GHOSH	JAYANTA KUMAR TRIPATHY VS	// () //	
323	D-WP(C)/12925/2025	KAPILA CHARANA KENKA AGENCY VS ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD	ATMAJIT MANMITH DAS VS	// () //	AOD20250000255C202500003
324	D-WP(C)/12926/2025	CHITTARANJAN SAHOO VS DEPUTY COMMISSIONER OF POLICE, CANTONMENT, CUTTACK	BRAJA MOHAN SARANGI VS	// () //	
325	D-WP(C)/12927/2025	M/S J M STEEL TRADERS VS ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,,NEW DELHI	KSHIROD KUMAR SAHOO VS	// () //	AOR20220001352C202500030
326	D-WP(C)/12928/2025	SHREE JAYEE RAJAGURU CLUB VS STATE OF ODISHA	ALOK KUMAR KAR VS	// () //	AOR20220001297C202500088
327	D-WP(C)/12929/2025	SAI JAGRUTI TRADERS VS ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD.	ATMAJIT MANMITH DAS VS	// () //	AOD20250000255C202500002
328	D-WP(C)/12931/2025	M/S GOURI MINERALS PVT.LTD VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// () //	
329	D-WP(C)/12932/2025	SITA SAHU	BRAJA MOHAN SARANGI	//	

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**FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK		//	
330	D-WP(C)/12933/2025	ARUN KUMAR PATRA	SULOCHANA PATRO	//	
		VS	VS	0	
		THE GOVT. OF ORISSA		//	
331	D-WP(C)/12934/2025	ANJAN KUMAR MOHANTY	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		RTO, BHADRAK		//	
332	D-WP(C)/12935/2025	M/S P.K.MINERALS	PRAVAT KUMAR MUDULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/12936/2025	RAJANI RANJAN BALIYARSINGH	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		R.T.O., PURI		//	
334	D-WP(C)/12937/2025	RAMACHANDRA RANA	GOPABANDHU PANDA	//	
		VS	VS	0	
		TAHASILDAR, PALLAHARARA, ANGUL		//	
335	D-WP(C)/12938/2025	GOPESWARI MAHAKHUD	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/12939/2025	SWORNALATA JENA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/12940/2025	SUNITA PATTANAYAK	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/12943/2025	KRUSHNA CHANDRA PARIDA	SANTOSH KUMAR DASH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
339	D-WP(C)/12944/2025	ABHAYA KUMAR BALIARSINGH	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/12946/2025	SURENDRA NAIK	SANDEEP RATH	//	
		VS	VS	0	

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**FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/12948/2025	STATE OF ODISHA SENIOR CITIZEN ASSOCIATION, HIRAKUD, SAMBALPUR	DEEPIKA P.B. BAHALI	//	
		VS	VS	0	
342	D-WP(C)/12949/2025	STATE OF ODISHA M/S.PREMIER ROCK PRODUCTS PRIVATE LTD, JAJPUR	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
343	D-WP(C)/12950/2025	STATE OF ODISHA AINUL ALI KHAN	LAMBODAR PRADHAN	//	
		VS	VS	0	
344	D-WP(C)/12951/2025	THE TAHASILDAR CUM MUTATION OFFICER , MAHAKALAPARA UCCHAB SAHOO	SANTOSH KUMAR DASH	//	
		VS	VS	0	
345	D-WP(C)/12953/2025	STATE OF ORISSA NIRANJAN MISHRA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
346	D-WP(C)/12954/2025	STATE OF ODISHA ABHIRAM PRADHAN	SANTOSH KUMAR DASH	//	
		VS	VS	0	
347	D-WP(C)/12955/2025	STATE OF ORISSA DILLIP KUMAR JENA	AMITABH MISHRA	//	
		VS	VS	0	
348	D-WP(C)/12956/2025	STATE OF ODISHA RAMESH CHANDRA DEO MOHAPATRA	NIRANJAN NAYAK	//	
		VS	VS	0	
349	D-WP(C)/12958/2025	STATE OF ODISHA NIRANJAN MISHRA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
350	D-WP(C)/12959/2025	STATE OF ODISHA SAMBIT MOHANTY	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
351	D-WP(C)/12960/2025	MEMBER BOARD OF REVENUE , ODISHA BHOLESWAR PATRA	MAMATARANI PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :28/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/12961/2025	SURENDRA BARIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// () //	
353	D-WP(C)/12962/2025	GYANA RANJAN MISHRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// () //	
354	D-WP(C)/12964/2025	SUBHAS CHANDRA PATNAIK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// () //	
355	D-WP(C)/12965/2025	MAHENDRA PANDA VS SRI SRI GATESWAR DEV AND MAA PARBATI	SURESH KUMAR CHOUDHURY VS THAKURANI BIJE., PURI	// () //	
356	D-WP(C)/12966/2025	SAROJ RANJAN RATHA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// () //	
357	D-WP(C)/12967/2025	M/S. LINGARAJ ASSOCIATES, BBSR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// () //	
358	D-WP(C)/12970/2025	NILAKANTHESWAR ENTERPRISE,KHURDA VS ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD.	ATMAJIT MANMITH DAS VS	// () //	AOD20250000255C202500004
359	D-WP(C)/12971/2025	LT COLONEL DR LAXMI DHAR BHUYAN VS CHIEF ARMY STAFF,SOUTH BLOCK,NEW DELHI	SANTOSH KUMAR MOHANTY VS	// () //	AOR20220000053C202500021
360	D-WP(C)/12972/2025	DIVINE UNIVERSITY SATSANG COMMON PLATFORM, VS STATE OF ODISHA	MS.DHANKAR ROURTRAY VS	// () //	
361	D-ABLAPL/9596/2025 ABLAPL/3665/2025	KALICHARAN PRATIHARI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADSAHI /109 /2025 () //	AOR20220001558C202500066
362	D-ABLAPL/9603/2025	PRASANTA KUMAR SETHY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATPUR /187 /2025 () //	
363	D-ABLAPL/9605/2025	MALLI SAHOO	ADITI HOTA	BAGDIA /42 /2025	

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**FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/9607/2025	LINGARAJ PATNAIK @ PATTNAIK	ARIJEET MISHRA	UMERKOTE /256 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/9608/2025	PRATAP BHOI	SAROJ KUMAR MISHRA	KANTAMAL /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/9610/2025	SANJAY SHAW	BIDYADHAR PANDA	AINTHAPALI /68 /2025	AOR20220001945C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/9611/2025	PINTU KALTA	AMITAV TRIPATHY	MANAMUNDA /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/9615/2025	NAKUL KHILA	RABINDRANATH BARIK	CHITRAKONDA /71 /2023	AOR20220004220C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/9617/2025	BISWA RANJAN MALIK @ GULU	PRADEEP KUMAR DASH	PATTAMUNDAI /45 /2025	AOR20220002710C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/9620/2025	BHABAGRAHI DAS	DEEPAK KU SAHOO	KENDRAPARA SADAR /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/9621/2025	KUSHADEBA JENA @ KUSHADHWAJA JENA	AMIYA RANJAN SWAIN	GHASIPURA /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/9622/2025	PRASANNA KUMAR SAHOO	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/9624/2025	PUSPALATA MAHANTA	ALOK KUMAR PANDA	BARIA /85 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/9626/2025	HEMANTA DHAL	SK. ZAFARULLA	SORO /104 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/9627/2025	STATE OF ODISHA DAMBARU DHARA KANHAR @ TIKU VS	SK. ZAFARULLA VS	// KANTAMAL /73 /2025 ()	
376	D-ABLAPL/9630/2025	STATE OF ODISHA JAYANTA KUMAR SINGH VS	ARIJEET MISHRA VS	// KHUNTA /81 /2025 ()	
377	D-ABLAPL/9631/2025	STATE OF ODISHA GANGADHAR BAG VS	TAPOBANTA BARIK VS	// PAIKMAL /328 /2024 ()	
378	D-ABLAPL/9632/2025	STATE OF ODISHA NIRANJAN DAS VS	RAMDAS ACHARY VS	// BHADRAK TOWN /600 /2024 ()	
379	D-ABLAPL/9633/2025	STATE OF ODISHA RANJAN DAS VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /97 /2025 ()	
380	D-ABLAPL/9635/2025	STATE OF ODISHA ABHIMANYU PRADHAN VS	AMULYA RATNA PANDA VS	// BAMBARI /193 /2024 ()	
381	D-ABLAPL/9639/2025	STATE OF ODISHA RAJKISHORE ROUT VS	PANCHANAN PANIGRAHI VS	// BHUBAN /162 /2024 ()	AOD20240000001C202500096
382	D-ABLAPL/9641/2025	STATE OF ODISHA RAJU @ TILAK BHUSAN NAIK VS	BIRAJA PRASAD NANDA VS	// ANGUL TOWN /231 /2025 ()	
383	D-ABLAPL/9642/2025	STATE OF ODISHA RAJENDRA KUMAR SAHOO VS	SANTOSH KUMAR SAMANTARAY VS	// //0 ()	
384	D-ABLAPL/9643/2025	STATE OF ODISHA SIPU @ PRUTHIRAJ @ PRUTHWIRAJ NAIK VS	BIRAJA PRASAD NANDA VS	// ANGUL TOWN /231 /2025 ()	
385	D-ABLAPL/9646/2025	STATE OF ODISHA SANTOSINI BAG @ SANTOSHINI SUNA VS	DHANANJAYA MUND VS	// KOMNA PS /47 /2025 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/9651/2025	MAHARAJ MAHARANA VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	RAJKANIKA /180 /2025 () //	
387	D-ABLAPL/9652/2025	RATAN BAG VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BELPARA /81 /2025 () //	
388	D-ABLAPL/9655/2025	ANIL KUMAR MAHARANA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /29 /2025 () //	
389	D-ABLAPL/9656/2025	RATNAKAR BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	
390	D-ABLAPL/9657/2025	SANTI PRAKASH RANA @ KANTI PRAKASH RANA VS STATE OF ODISHA	ASHESH KUMAR PRUSTY VS	KENDRAPARA /58 /2025 () //	AOD20240000656C202500018
391	D-ABLAPL/9659/2025	KRISHNA CHANDRA MISHRA VS STATE OF ODISHA	AMIT MOHANTY VS	CHANDRASEKHARPUR /110 /2025 () //	
392	D-ABLAPL/9661/2025	SURESH KUMAR GHADEI @ SONU VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /214 /2025 () //	AOR20220003722C202500038
393	D-ABLAPL/9662/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	MANORANJAN MUDULI VS	JHARSUGUDA SADAR /17 /2025 () //	AOD20240000388C202500009
394	D-ABLAPL/9663/2025	SASMITA JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	KHAIRA /213 /2024 () //	
395	D-ABLAPL/9665/2025	SAGAR JENA VS STATE OF ODISHA	BAMADEV BARAL VS	DAMANJODI /109 /2024 () //	
396	D-ABLAPL/9666/2025	PRASANTA KUMAR SAMANTA VS STATE OF ODISHA	GIRIJA BALLAV DAS VS	CHAULIAGANJA /91 /2025 () //	
397	D-ABLAPL/9668/2025	PREMJIT MOHANTY @ PREMJEET MOHANTY	SIDDHARTH SAMAL	TALABANIA /170 /2023	

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**FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/9669/2025	RABINDRA TRIPATHY	BIJAYA KUMAR BEHERA 1	SABARANG /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/9670/2025	SMRUTI PRASAD PATRA @ RAJA PATRA	BIBHU PRASAD CHHUALSINGH	DELANGA /419 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/9671/2025	BADAL KUMAR KANDI @ BADAL KANDI	BIJAYA KUMAR BEHERA 1	BINJHARPUR /279 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/9672/2025	KEDARNATH PATRA	KABIRAJ PRADHAN	TANGI (KHURDA) /281 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/9673/2025	BHUAN @ AJAYA MALIK	PRADEEP KUMAR DASH	PATTAMUNDAI /163 /2009	AOR20220002710C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/9676/2025	AKASH SUNA	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/9678/2025	PREMJIT MOHANTY @ PREMJEET MOHANTY	SIDDHARTH SAMAL	TALABANIA /171 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/9683/2025	BISWA RANJAN MALIK @ GULU	PRADEEP KUMAR DASH	PATTAMUNDAI /44 /2025	AOR20220002710C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/9684/2025	PARASURAM SAHU	JAYADEBA BEHERA	BALUGAON P.S. /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/9690/2025	BISWARANJAN MALIK @ GULU	PRADEEP KUMAR DASH	PATTAMUNDAI /43 /2025	AOR20220002710C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/9691/2025	NIRANJAN ROUT	PRAVASH CHANDRA JENA	JENAPUR /110 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/9692/2025	STATE OF ODISHA MANORANJAN BISWAL VS	SANGRAM MISHRA VS	// BIRIDI PS /237 /2024 ()	
410	D-ABLAPL/9694/2025	STATE OF ODISHA NIRANJAN ROUT VS	PRAVASH CHANDRA JENA VS	// JENAPUR /111 /2025 ()	
411	D-ABLAPL/9696/2025	STATE OF ODISHA SUNIL LENKA VS	LAXMINARAYAN SAHOO VS	// MAHABIROD /33 /2025 ()	
412	D-ABLAPL/9702/2025	STATE OF ODISHA DINESH SAHU VS	RASHMI RANJAN SINHA VS	// BARPALLI /42 /2025 ()	
413	D-ABLAPL/9704/2025	STATE OF ODISHA KUNAL SAHU VS	PRASANTA KUMAR ROUSTRAY VS	// NAWAPARA /46 /2025 ()	AOD20240000391C202500016
414	D-ABLAPL/9712/2025	STATE OF ODISHA GOPINATH MOHANTY VS	AMITAV TRIPATHY VS	// FATEGARH /13 /2025 ()	
415	D-ABLAPL/9713/2025	STATE OF ODISHA MDELEYAS @ ELLO VS	DALIRANI BEHURAY VS	// BADACHANA /91 /2025 ()	
416	D-ABLAPL/9714/2025	STATE OF ODISHA HAREKRUSHNA BISWAL @ TUKUNA BISWAL VS	RAMAKANTA PRADHAN VS	// PIPLI /150 /2025 ()	
417	D-ABLAPL/9716/2025	STATE OF ODISHA SALMAN KHAN VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /68 /2025 ()	
418	D-ABLAPL/9718/2025	STATE OF ODISHA BULU SWAIN VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /219 /2025 ()	
419	D-ABLAPL/9719/2025	STATE OF ODISHA DILLIP NAIK VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// JODA /60 /2025 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :28/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/9720/2025	SAGARA BARIKA @ SAGAR BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /213 /2025 () //	
421	D-ABLAPL/9723/2025	GEETANJALI MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /65 /2025 () //	
422	D-ABLAPL/9726/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /83 /2025 () //	
423	D-ABLAPL/9727/2025	CHINTU @ MANOJ KUMAR SAHOO VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	KUJANGA /87 /2025 () //	
424	D-ABLAPL/9731/2025	PRADIP KUMAR BEHERA VS STATE OF ODISHA	DEVI PRASAD DASH VS	MANCHESWAR P.S. /688 /2024 () //	
425	D-ABLAPL/9740/2025	LOKESH BHOI VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	MURIBAHAL /201 /2024 () //	
426	D-ABLAPL/9747/2025	SANDEEP PARIDA @ SANU VS STATE OF ODISHA	JADUNATH PRADHAN VS	INFOVALLY UPD BHUBANESWAR /43 /2025 () //	
427	D-ABLAPL/9750/2025	AMIT KERKETTA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	/ /0 () //	
428	D-ABLAPL/9752/2025	LIJA MOHANTY @ BEDABHARATI ROUT VS STATE OF ODISHA	S.S.RAY (2) VS	AIR FIELD P.S. /58 /2025 () //	
429	D-ABLAPL/9755/2025	BIKASH BEHERA @ BIKASH RABINDRANATH BEHERA VS STATE OF ODISHA	RAJESH KUMAR MOHAPATRA VS	/ /0 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :28/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/12895/2025 GUAP/ /	PRASAD BEHERA MP	ANUP KUMAR MOHAPATRA	4/2025
2	D-RFA/90/2008 RFA/90/2008	NARAYAN PARIDA MP	M/S.B.H.MOHANTY	46/2025
3	D-CRLMP/9707/2025 CRLMP/ /	SOUMYA PRAKASH PARHI MP	TUSAR KUMAR MISHRA	74/2025
4	D-TRP(C)/12723/2025 TRP(C)/ /	LAXMI PRIYA @ MANIKARNIKA BARIK MP	PARTHA SARATHI DAS	93/2025
5	D-TRP(C)/12767/2025 TRP(C)/ /	AISWARYA BEHERA @ PAYAL BARIK MP	SATYAJIT MOHAPATRA	94/2025
6	D-TRP(C)/12942/2025 TRP(C)/ /	DR.SWARNA PRAVA ROUTRAY MP	SATYA NARAYAN BHRAMAR RAY	95/2025
7	D-TRP(C)/12963/2025 TRP(C)/ /	BARSHA MISHRA @ PANDA MP	BIBHU PRASAD MOHANTY	96/2025
8	D-CONTC/1705/2023 CONTC/1705/2023	PRADEEP KUMAR HOTA MP		137/2025
9	D-CONTC/8761/2025 CONTC/ /	PURNA CHANDRA PARIDA MP	RABI NARAYAN SWAIN	138/2025
10	D-RPFAM/12795/2025 RPFAM/ /	ROMA KARMAKAR MP	SIDDHARTH PRASAD MISHRA	153/2025
11	D-RPFAM/12849/2025 RPFAM/ /	SATYAJIT PATRA MP	KISHORE CHANDRA RAJGURU MOHAPATRA	154/2025
12	D-CMAPL/12745/2025 CMAPL/ /	BIMALA HALAN MP	SIDDHANT SARANGI	187/2025
13	D-CMAPL/12778/2025 CMAPL/ /	MANAS RANJAN DAS MP	BISWAMBAR MOHANTY	188/2025
14	D-CMAPL/12782/2025 CMAPL/ /	TAPAS RANJAN DAS MP	BISWAMBAR MOHANTY	189/2025
15	D-CMAPL/7595/2024 CMAPL/84/2024	PABITRA SAHOO MP	AJAYA KUMAR NAYAK	190/2025
16	D-CMAPL/12805/2025 CMAPL/ /	SARAT CHANDRA SAHOO MP	GOPINATH MISHRA	191/2025
17	D-CMAPL/843/2023 CMAPL/843/2023	AKHILA CHANDRA MISHRA MP	ASHOK KUMAR MOHAPATRA	192/2025
18	D-CMAPL/843/2023 CMAPL/843/2023	AKHILA CHANDRA MISHRA MP	ASHOK KUMAR MOHAPATRA	193/2025
19	D-CMAPL/843/2023 CMAPL/843/2023	AKHILA CHANDRA MISHRA MP	ASHOK KUMAR MOHAPATRA	194/2025
20	D-CMAPL/843/2023 CMAPL/843/2023	AKHILA CHANDRA MISHRA MP	ASHOK KUMAR MOHAPATRA	195/2025
21	D-FAO/12420/2025 FAO/ /	SWEETY SAHU MP	PRADEEP KUMAR MISHRA	228/2025
22	D-FAO/647/2019 FAO/647/2019	SAROJ KU.ROUT MP	M/S.AKASH KU.BARAL	229/2025
23	D-FAO/12844/2025 FAO/ /	SK.ABDUL ROUF MP	CHANDRAKANTA NAYAK	230/2025
24	D-FAO/12915/2025 FAO/ /	B.PARVATI MP	TUSAR KUMAR MISHRA	231/2025
25	D-FAO/12889/2025 FAO/ /	LEGAL MANAGER(T.P CELL),M/S. NEW INDIA ASSURANCE COMPANY LIMITED, MP	INDIA ASSURANCE COMPANY LIMITED, CUTTACK	232/2025
26	D-FAO/12892/2025	LEGAL MANAGER(T.P CELL), M/S. NEW INDIA ASSURANCE COMPANY LIMITED, MP	INDIA ASSURANCE COMPANY LIMITED, CUTTACK	

	FAO/ /	MP		233/2025
27	D-CRLREV/9677/2025	DEBENDRA NARAYAN PATTANAİK	DAITARI BISWAL	
	CRLREV/ /	MP		259/2025
28	D-CRLREV/9677/2025	DEBENDRA NARAYAN PATTANAİK	DAITARI BISWAL	
	CRLREV/ /	MP		260/2025
29	D-CRLREV/9677/2025	DEBENDRA NARAYAN PATTANAİK	DAITARI BISWAL	
	CRLREV/ /	MP		261/2025
30	D-CRLREV/476/2018	RABI NARAYAN SAHOO	ARUN KUMAR DAS	
	CRLREV/476/2018	MP		262/2025
31	D-CRLREV/9698/2025	SHANTI SAHOO	SHRADHA DAS	
	CRLREV/ /	MP		263/2025
32	D-BLAPL/8890/2025	BABU @ BISWARANJAN JENA	JAYAKRISHNA MOHAPATRA	
	BLAPL/3339/2025	MP		408/2025
33	D-BLAPL/5870/2024	MILIND CHIKTE		
	BLAPL/1621/2024	MP		409/2025
34	D-RSA/358/2018	RADHIKA BHOI	M/S.AMIT PR.BOSE	
	RSA/358/2018	MP		460/2025
35	D-RSA/134/2021	PUSPALATA MOHAPATRA	AMIT PRASAD BOSE	
	RSA/134/2021	MP		461/2025
36	D-RSA/69/2023	PESINI PRASAD	S.S.RAO	
	RSA/69/2023	MP		462/2025
37	D-RSA/12790/2025	DURGA MADHAB SAHU	SAIBRATA RATH	
	RSA/ /	MP		463/2025
38	D-RSA/11460/2025	NISHAKAR JENA	AKSHAYA KUMAR NAYAK	
	RSA/ /	MP		464/2025
39	D-RSA/474/2017	SATYABHAMA PATEL	SOURAV SUMAN BHUYAN	
	RSA/474/2017	MP		465/2025
40	D-RSA/474/2017	SATYABHAMA PATEL		
	RSA/474/2017	MP		466/2025
41	D-RSA/12886/2025	SARPA SAHOO	DILIP KUMAR SAHU	
	RSA/ /	MP		467/2025
42	D-CMP/4186/2025	NIRUPAMA NANDA	AMIT PRASAD BOSE	
	CMP/169/2025	MP		500/2025
43	D-CMP/4180/2025	RAMAKANTA DASH	AMIT PRASAD BOSE	
	CMP/191/2025	MP		501/2025
44	D-CMP/12743/2025	RABINDRA KUMAR AGRAWAL	HIMANSHU SEKHAR MISHRA	
	CMP/ /	MP		502/2025
45	D-CMP/12760/2025	NALINIKANTA SWAIN	ASHOK KUMAR SAHOO	
	CMP/ /	MP		503/2025
46	D-CMP/12784/2025	SALILA PANDA	DIPTENDU SUNDAR RAY	
	CMP/ /	MP		504/2025
47	D-CMP/12957/2025	GOBINDA CHANDRA JENA	PRASANNA KUMAR RATH	
	CMP/ /	MP		505/2025
48	D-CMP/12968/2025	SUBRAT KUMAR BATU @ BADU	JAYDEEP PAL	
	CMP/ /	MP		506/2025
49	D-ABLAPL/5286/2025	SACHIN HANS		
	ABLAPL/2013/2025	MP		738/2025
50	D-ABLAPL/4455/2025	PRASANNA CHOUDHARY		
	ABLAPL/1683/2025	MP		739/2025
51	D-ABLAPL/4134/2025	DILESWAR BEHERA		
	ABLAPL/1665/2025	MP		740/2025
52	D-ABLAPL/38140/2024	SAJAN @ SAJAN MIAN		
	ABLAPL/14657/2024	MP		741/2025
53	D-ABLAPL/21612/2024	HASAN KHAN	MANORANJAN MUDULI	
	ABLAPL/7834/2024	MP		742/2025
54	D-ABLAPL/4134/2025	DILESWAR BEHERA		
	ABLAPL/1665/2025	MP		743/2025
55	D-ABLAPL/5034/2025	ROSHAN KUMAR SAHU @ ROSHAN SAHU		
	ABLAPL/1896/2025	MP		744/2025
56	D-ABLAPL/2790/2025	BABUL @ BUBULU @ SOUBHAGYA RANJAN PANDAB		
	ABLAPL/1312/2025	MP		745/2025
57	D-MACA/7791/2025	SANKAR MANDAL	KAPILA CHARAN NAYAK	
	MACA/ /	MP		849/2025

58	D-MACA/7791/2025 MACA/ /	SANKAR MANDAL MP	KAPILA CHARAN NAYAK	850/2025
59	D-MACA/12733/2025 MACA/ /	RASMITA KISAN MP	PRADEEP KUMAR MISHRA	851/2025
60	D-MACA/12733/2025 MACA/ /	RASMITA KISAN MP	PRADEEP KUMAR MISHRA	852/2025
61	D-MACA/12734/2025 MACA/ /	PAPU KISAN MP	PRADEEP KUMAR MISHRA	853/2025
62	D-MACA/12734/2025 MACA/ /	PAPU KISAN MP	PRADEEP KUMAR MISHRA	854/2025
63	D-MACA/12742/2025 MACA/ /	NILAMBER BEHERA MP	BIRANCHI NARAYAN RATH	855/2025
64	D-MACA/12724/2025 MACA/ /	NEW INDIA ASSURANCE COMPANY LIMITED MP	PRADEEP CHANDRIT SAKA	856/2025
65	D-MACA/12724/2025 MACA/ /	NEW INDIA ASSURANCE COMPANY LIMITED MP	PRADEEP CHANDRIT SAKA	857/2025
66	D-MACA/67/2020 MACA/67/2020	SURYA CHETIDORA MP		858/2025
67	D-CRLMC/9598/2025 CRLMC/ /	BASANTA KUMAR SAHOO MP	APARESH BHOI	916/2025
68	D-CRLMC/1647/2021 CRLMC/1647/2021	VINOD KUMAR MP	BIGYAN KUMAR SHARMA(SR.ADV)	917/2025
69	D-CRLMC/1647/2021 CRLMC/1647/2021	VINOD KUMAR MP		918/2025
70	D-CRLMC/8405/2025 CRLMC/ /	MANASWINI BEHERA MP	SEJAL NAYAK	919/2025
71	D-CRLMC/9625/2025 CRLMC/ /	SUKANTA KUMAR BISOYI MP	KANANBALA ROY CHOUDHURY	920/2025
72	D-CRLMC/9664/2025 CRLMC/ /	MANOJ @ MANORANJAN SUKLA MP	BHABANI SANKAR DAS	921/2025
73	D-CRLMC/9667/2025 CRLMC/ /	SUDEESH SWARUP SAHOO MP	PRAKASH KUMAR MISHRA	922/2025
74	D-CRLMC/9469/2025 CRLMC/ /	TUSARKANTA BHATTA MP	SUMIT LAL	923/2025
75	D-CRLMC/9687/2025 CRLMC/ /	BUDHU BHUE@BUDHURAM BHUE MP	BIJAYA KUMAR RAGADA	924/2025
76	D-CRLMC/9721/2025 CRLMC/ /	RANJAN KUMAR MANIK MP	ACHYUTANANDA PATTANAIAK	925/2025
77	D-CRLMC/9730/2025 CRLMC/ /	MINAKETAN PRADHAN MP	BAIVAB MISHRA	926/2025
78	D-CRLA/616/2018 CRLA/616/2018	BINDU BAG MP	D.P.DHAL, M/S. JIBARDHAN MENDAL,R.K.MEHER,A.K.PARIDA,JAGA	938/2025
79	D-CRLA/449/2017 CRLA/449/2017	AMIT KU.BARIHA MP	Adv	940/2025
80	D-CRLA/9697/2025 CRLA/ /	CHANDA MUKHI MP	SOUMYA RANJAN PATI	941/2025
81	D-CRLA/9697/2025 CRLA/ /	CHANDA MUKHI MP	SOUMYA RANJAN PATI	942/2025
82	D-CRLA/9697/2025 CRLA/ /	CHANDA MUKHI MP	SOUMYA RANJAN PATI	943/2025
83	D-CRLA/9717/2025 CRLA/ /	JAGANNATH MUNDA MP	CHAKRADHAR SINGH	944/2025
84	D-CRLA/9717/2025 CRLA/ /	JAGANNATH MUNDA MP	CHAKRADHAR SINGH	945/2025
85	D-CRLA/9736/2025 CRLA/ /	BANSIDHAR SINGH MP	DEBA PRASAD DAS	946/2025
86	D-CRLA/9736/2025 CRLA/ /	BANSIDHAR SINGH MP	DEBA PRASAD DAS	947/2025
87	D-CRLA/9746/2025 CRLA/ /	DIPU KUMAR NAHAK@DIPU NAHAK MP	JYOTIRMAYA SAHOO	948/2025
88	D-CRLA/9746/2025 CRLA/ /	DIPU KUMAR NAHAK@DIPU NAHAK MP	JYOTIRMAYA SAHOO	949/2025
89	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	

	WA/197/2024	MP		1754/2025
90	D-WA/6470/2025 WA/ /	RAMESH CHANDRA BISHI MP	LALATENDU SAMAL	1755/2025
91	D-WA/12710/2025 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY, A.G.A.	1756/2025
92	D-WA/12710/2025 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY, A.G.A.	1757/2025
93	D-WA/12710/2025 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY, A.G.A.	1758/2025
94	D-WA/12755/2025 WA/ /	BILASINI JENA @ MOHANTY MP	BANSHIDHAR SATAPATHY	1759/2025
95	D-WA/12800/2025 WA/ /	UPENDRA NARAYANA MAHANTA MP	SUBHADUTTA ROUSTRAY	1760/2025
96	D-WA/12800/2025 WA/ /	UPENDRA NARAYANA MAHANTA MP	SUBHADUTTA ROUSTRAY	1761/2025
97	D-WA/12776/2025 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO,A.G.A.	1762/2025
98	D-WA/12776/2025 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO,A.G.A.	1763/2025
99	D-WA/12777/2025 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO,A.G.A.	1764/2025
100	D-WA/12777/2025 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO,A.G.A.	1765/2025
101	D-WA/7473/2025 WA/ /	RASHMIDHAR DAS MP	BISWARANJAN MOHAPATRA	1766/2025
102	D-WA/12712/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK, A.G.A.	1767/2025
103	D-WA/12712/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK, A.G.A.	1768/2025
104	D-WA/12714/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1769/2025
105	D-WA/12714/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1770/2025
106	D-WA/12763/2025 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO, A.G.A.	1771/2025
107	D-WA/12763/2025 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO, A.G.A.	1772/2025
108	D-WP(C)/12706/2025 WP(C)/9089/2025	SABITA MANJARI BEHERA MP	LALIT KUMAR MAHARANA	5262/2025
109	D-WP(C)/12708/2025 WP(C)/9097/2025	BIKRAMADITYA SATPATHY MP	SUSHANTA KUMAR PRADHAN	5263/2025
110	D-WP(C)/26973/2024 WP(C)/15529/2024	LAKHAN SINGH GURJAR MP	ASHIS KUMAR MISHRA	5264/2025
111	D-WP(C)/12722/2025 WP(C)/9079/2025	DEVI PRASAD PATTANAYAK MP	CHOUDHURY SATYAJIT MISHRA	5265/2025
112	D-WP(C)/12715/2025 WP(C)/9107/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES PVT. LTD., BBSR MP		5266/2025
113	D-WP(C)/11148/2020 WP(C)/11148/2020	RAJANIKANTA MISHRA MP		5267/2025
114	D-WP(C)/12707/2025 WP(C)/9131/2025	DIPTI RANJAN NAYAK MP	MANOJ PANIGRAHI	5268/2025
115	D-WP(C)/12716/2025 WP(C)/9108/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES PVT. LTD., BBSR MP		5269/2025
116	D-WP(C)/12730/2025 WP(C)/ /	NIHAR RANJAN BISWAL MP	UMA CHARAN MISHRA	5270/2025
117	D-WP(C)/12731/2025 WP(C)/ /	SAROJ KUMAR DHAL MP	UMA CHARAN MISHRA	5271/2025
118	D-WP(C)/12709/2025 WP(C)/ /	M/S. WINNERS PHARMA MP	ATUL TRIPATHY	5272/2025
119	D-WP(C)/12717/2025 WP(C)/9103/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES PVT. LTD., BBSR MP		5273/2025
120	D-WP(C)/12736/2025 WP(C)/ /	MANAS RANJAN DASH MP	UMA CHARAN MISHRA	5274/2025

121	D-WP(C)/12737/2025 WP(C)/ /	NANDINI MEHER MP	TRILOCHAN NANDA	5275/2025
122	D-WP(C)/12739/2025 WP(C)/ /	SASHIBHUSAN SWAIN MP	UMA CHARAN MISHRA	5276/2025
123	D-WP(C)/12707/2025 WP(C)/9131/2025	DIPTI RANJAN NAYAK MP	MANOJ PANIGRAHI	5277/2025
124	D-WP(C)/10678/2025 WP(C)/7701/2025	AMIT PRASAD MP	SAROJ KUMAR PADHI	5278/2025
125	D-WP(C)/12741/2025 WP(C)/ /	GOURAB NANDA MP	UMA CHARAN MISHRA	5279/2025
126	D-WP(C)/22079/2023 WP(C)/22079/2023	SANTOSH KUMAR BISWAL MP	BIREN SANKAR TRIPATHY	5280/2025
127	D-WP(C)/22077/2023 WP(C)/22077/2023	SURENDRA MOHAPATRA MP	BIREN SANKAR TRIPATHY	5281/2025
128	D-WP(C)/12719/2025 WP(C)/9106/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES PVT. LTD., BBSR MP	BARBIKEROYD.,BBSR	5282/2025
129	D-WP(C)/10514/2025 WP(C)/7769/2025	CORROSIN PROTECTION PVT. LTD., KHURDA MP	SAIYA SMRUTI MOHANTY	5283/2025
130	D-WP(C)/11503/2025 WP(C)/8266/2025	SAROJ KUMAR TUNGA MP	DUSHMANTA KUMAR BISWAL	5284/2025
131	D-WP(C)/11044/2025 WP(C)/8031/2025	SREEKANTA DASH MP		5285/2025
132	D-WP(C)/54017/2024 WP(C)/33281/2024	SWATI MULLICK MP	NAGEN KUMAR BARIK, M/S.BASUDEV PANDA (SR.ADV.)	5286/2025
133	D-WP(C)/12749/2025 WP(C)/ /	K.BHARAT RAO MP	BIRAJA SANKAR MISHRA	5287/2025
134	D-WP(C)/12758/2025 WP(C)/ /	GOVERNING BODY OF MOHAN MAHILA HIGH SCHOOL, MP	GOVERNING BODY OF MOHAN MAHILA HIGH SCHOOL, CHANDPUR, NAYAGARH	5288/2025
135	D-WP(C)/12761/2025 WP(C)/9149/2025	PRAMILA SAHU MP	SATYAJIT MOHAPATRA (2)	5289/2025
136	D-WP(C)/12765/2025 WP(C)/ /	M/S INDUSLND BANK LTD MP	AMIYA RANJAN SETHY	5290/2025
137	D-WP(C)/12769/2025 WP(C)/ /	DIBYA RANJAN SAHOO MP	SUBASH CHANDRA PUSPALAKA	5291/2025
138	D-WP(C)/12770/2025 WP(C)/ /	RAGHUNATH SAHOO MP	MAHENDRA KUMAR PRADHAN	5292/2025
139	D-WP(C)/6505/2025 WP(C)/6046/2025	RAJA KHAN MP		5293/2025
140	D-WP(C)/53312/2024 WP(C)/2040/2025	MAHENDRA KUMAR BEHERA MP	RAMESH CH. BEHERA	5294/2025
141	D-WP(C)/53303/2024 WP(C)/2156/2025	MAHAPARASAD PRADHAN MP	RAMESH CH. BEHERA	5295/2025
142	D-WP(C)/31122/2023 WP(C)/31122/2023	THE EXECUTIVE ENGINEER(ELECTRICAL), CREAMS SESSINGA OFFICE, MP	THE EXECUTIVE ENGINEER(ELECTRICAL), CREAMS SESSINGA OFFICE, TPSODL, JEYPORE	5296/2025
143	D-WP(C)/53316/2024 WP(C)/2128/2025	RAJLOCHAN SWAIN MP	RAMESH CH. BEHERA	5297/2025
144	D-WP(C)/53309/2024 WP(C)/2150/2025	TAPAN KUMAR BISWAL MP	RAMESH CH. BEHERA	5298/2025
145	D-WP(C)/53310/2024 WP(C)/2158/2025	RAKESH KUMAR SAHOO MP	RAMESH CH. BEHERA	5299/2025
146	D-WP(C)/53306/2024 WP(C)/2143/2025	ASISH KUMAR BEHERA MP	RAMESH CH. BEHERA	5300/2025
147	D-WP(C)/53313/2024 WP(C)/4914/2025	KIRTI RANJAN BEHERA MP	RAMESH CH. BEHERA	5301/2025
148	D-WP(C)/53945/2024 WP(C)/2543/2025	SUBHAKANTA BISWAL MP	RAMESH CHANDRA BEHERA	5302/2025
149	D-WP(C)/53721/2024 WP(C)/1907/2025	KAPILENDRA SAHOO MP	RAMESH CHANDRA BEHERA	5303/2025
150	D-WP(C)/32086/2024 WP(C)/18173/2024	SANJAY KUMAR DAS MP		5304/2025
151	D-WP(C)/16338/2023 WP(C)/16338/2023	SOMANATH PANDA MP	SUJATA JENA	5305/2025
152	D-WP(C)/12789/2025	NIRANJAN MALIK	SAIBRATA RATH	

	WP(C)/ /	MP		5306/2025
153	D-WP(C)/12796/2025	BISWAJIT JENA	PRONoy MOHANTY	
	WP(C)/ /	MP		5307/2025
154	D-WP(C)/12798/2025	MARKS INTERNATIONAL PVT .LTD,BBSR ADYASIDHI MISHRA		
	WP(C)/ /	MP		5308/2025
155	D-WP(C)/12799/2025	SANTANU KUMAR PUHAN	BISWABIHARI MOHANTY	
	WP(C)/9144/2025	MP		5309/2025
156	D-WP(C)/12792/2025	GAJENDRA NATH MURMU	KULDEEP MOHANTY	
	WP(C)/ /	MP		5310/2025
157	D-WP(C)/12806/2025	ALOK RANJAN SAHU	DEEPAK RANJAN SUNDARAY	
	WP(C)/ /	MP		5311/2025
158	D-WP(C)/34142/2024	SASWAT SOURAV PADHY	JYOTSNARANI RATH	
	WP(C)/19435/2024	MP		5312/2025
159	D-WP(C)/12808/2025	PRADIPTA KUMAR SAHOO	DR. BINODA KUMAR MISHRA	
	WP(C)/9165/2025	MP		5313/2025
160	D-WP(C)/12814/2025	TRILOCHANA JENA	RABI NARAYAN PANDA	
	WP(C)/ /	MP		5314/2025
161	D-WP(C)/12819/2025	BHANUMATI BARIK	DEEPAK RANJAN SUNDARAY	
	WP(C)/ /	MP		5315/2025
162	D-WP(C)/12827/2025	M/S.G.K.SINGH AND ASSOCIATES, KENDRAPARA	RAPTI KUMAR DASH	
	WP(C)/ /	MP		5316/2025
163	D-WP(C)/12793/2025	BHABANI SHANKAR MOHANTA	KULDEEP MOHANTY	
	WP(C)/ /	MP		5317/2025
164	D-WP(C)/12842/2025	TRAILOKYANATH NAYAK	RABI NARAYAN BEHERA	
	WP(C)/ /	MP		5318/2025
165	D-WP(C)/10507/2025	PANCHANAN SWAIN	KHIROD KUMAR SWAIN	
	WP(C)/7789/2025	MP		5319/2025
166	D-WP(C)/12841/2025	SUJIT KUMAR MOHANTY	SAIBRATA RATH	
	WP(C)/ /	MP		5320/2025
167	D-WP(C)/11045/2025	RAJ KISHORE SAHOO	CHANDRAKANTA NAYAK	
	WP(C)/ /	MP		5321/2025
168	D-WP(C)/12847/2025	SITANSU MISHRA	MITALEE JESTHI	
	WP(C)/ /	MP		5322/2025
169	D-WP(C)/36887/2022	JAMURIDIN SAHAJI	RABI NARAYAN BEHERA	
	WP(C)/36887/2022	MP		5323/2025
170	D-WP(C)/12859/2025	ASIT RANJAN JENA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		5324/2025
171	D-WP(C)/12858/2025	M/S. RAHUL SPARES PVT LTD., CUTTACK	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		5325/2025
172	D-WP(C)/12860/2025	M/S ARPITA MOTORS	ABHILASH MISHRA	
	WP(C)/ /	MP		5326/2025
173	D-WP(C)/12863/2025	ANIL NAIK	KISHORE CHANDRA RAJGURU MOHAPATRA	
	WP(C)/ /	MP		5327/2025
174	D-WP(C)/12866/2025	GIRIDHARI LAL JAIN	SUBODH KUMAR MOHANTY	
	WP(C)/ /	MP		5328/2025
175	D-WP(C)/12794/2025	MANJULATA PANIGRAHI	KULDEEP MOHANTY	
	WP(C)/ /	MP		5329/2025
176	D-WP(C)/12868/2025	NILKAMAL BISWAS	MAMATA MISHRA	
	WP(C)/ /	MP		5330/2025
177	D-WP(C)/12870/2025	SABITA PANIGRAHI	BUDHIRAM DAS	
	WP(C)/ /	MP		5331/2025
178	D-WP(C)/48018/2024	AKSHYA KUMAR PANDA	BIBHUTI BHUSAN SWAIN	
	WP(C)/28896/2024	MP		5332/2025
179	D-WP(C)/12873/2025	BISHNUPRIYA PANDA	BUDHIRAM DAS	
	WP(C)/ /	MP		5333/2025
180	D-WP(C)/12874/2025	THE LAND OWNERS/VILLAGERS IN GENERAL	CHITRA NARANG KENDRAPARA	
	WP(C)/ /	MP		5334/2025
181	D-WP(C)/12887/2025	BIKRAM MISHRA	TRILOCHAN NANDA	
	WP(C)/ /	MP		5335/2025
182	D-WP(C)/12888/2025	AMIT KUMAR SAHOO	ANAM CHARAN PANDA	
	WP(C)/ /	MP		5336/2025
183	D-WP(C)/12876/2025	SANATAN SINGH	KULDEEP MOHANTY	
	WP(C)/ /	MP		5337/2025

184	D-WP(C)/21502/2024 WP(C)/15258/2024	VILLAGERS OF PURUNA TIGIRIA, CUTTACK MP	RAJJEET ROY	5338/2025
185	D-WP(C)/8246/2025 WP(C)/6262/2025	RAMESH CHANDRA BADAJENA MP	GOPINATH MISHRA	5339/2025
186	D-WP(C)/12899/2025 WP(C)/ /	MADHUSMITA BARIK MP	LALITENDU MISHRA	5340/2025
187	D-WP(C)/12898/2025 WP(C)/ /	JAGANNATH TEMPLE MANAGING COMM MP	PREETANOR KUMAR NANDA	5341/2025
188	D-WP(C)/12901/2025 WP(C)/ /	M/S CHOLAMANDALAM INVESTMENT AND MP	FINANCE COMPANY LTD., KHURDA	5342/2025
189	D-WP(C)/12905/2025 WP(C)/ /	DIVINE UNIVERSITY SATSANG COMMON MP	ON KITHOR ROAD, LABARKOTE, DHENKANAL	5343/2025
190	D-WP(C)/12880/2025 WP(C)/ /	THAKURA TUDU MP	KULDEEP MOHANTY	5344/2025
191	D-WP(C)/12908/2025 WP(C)/ /	M/S CHOLAMANDALAM INVESTMENT AND MP	FINANCE COMPANY LTD, KHURDA	5345/2025
192	D-WP(C)/9191/2025 WP(C)/6870/2025	PURUSHOTTAM BEHERA MP	SOUMYA JYOTI BISWAL	5346/2025
193	D-WP(C)/12916/2025 WP(C)/ /	IUSF ALLI KHAN MP	SASWATI MOHAPATRA	5347/2025
194	D-WP(C)/12923/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.), TPWODIP MP	SANDEEP KUMAR TRIPATHY	5348/2025
195	D-WP(C)/10773/2025 WP(C)/7937/2025	GANNI SANTOSH @ G.SANTOSH MP	PRASANTA KUMAR PANDA	5349/2025
196	D-WP(C)/12929/2025 WP(C)/ /	SAI JAGRUTI TRADERS MP	ATMAJIT MANMITH DAS	5350/2025
197	D-WP(C)/12938/2025 WP(C)/ /	GOPESWARI MAHAKHUD MP	PRASANTA KUMAR MOHANTY (2)	5351/2025
198	D-WP(C)/12927/2025 WP(C)/ /	M/S J M STEEL TRADERS MP	KSHIROD KUMAR SAHOO	5352/2025
199	D-WP(C)/12928/2025 WP(C)/ /	SHREE JAYEE RAJAGURU CLUB MP	ALOK KUMAR KAR	5353/2025
200	D-WP(C)/12948/2025 WP(C)/ /	SENIOR CITIZEN ASSOCIATION, HIRAKUD MP	BALMBALEBI BAHALI	5354/2025
201	D-WP(C)/12949/2025 WP(C)/ /	M/S.PREMIER ROCK PRODUCTS PRIVATE MP	LADYAS PURUTI MOHANTY	5355/2025
202	D-WP(C)/12955/2025 WP(C)/ /	DILLIP KUMAR JENA MP	AMITABH MISHRA	5356/2025
203	D-WP(C)/12925/2025 WP(C)/ /	KAPILA CHARANA KENKA AGENCY MP	ATMAJIT MANMITH DAS	5357/2025
204	D-WP(C)/12964/2025 WP(C)/ /	SUBHAS CHANDRA PATNAIK MP	BIBHUTI BHUSAN MISHRA	5358/2025
205	D-WP(C)/12965/2025 WP(C)/ /	MAHENDRA PANDA MP	SURESH KUMAR CHOUDHURY	5359/2025
206	D-WP(C)/12967/2025 WP(C)/ /	M/S. LINGARAJ ASSOCIATES, BBSR MP	ANANTA NARAYAN PATTANAYAK	5360/2025
207	D-WP(C)/12922/2025 WP(C)/ /	PARAMANANDA SINGH MP	HARMOHAN DHAL	5361/2025
208	D-WP(C)/12970/2025 WP(C)/ /	NILAKANTHESWAR ENTERPRISE, KHURDA MP	ATMAJIT MANMITH DAS	5362/2025
209	D-WP(C)/12972/2025 WP(C)/ /	DIVINE UNIVERSITY SATSANG COMMON MP	ON KITHOR ROAD, DHENKANAL	5363/2025